

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/208(KB)2021
IA(I.B.C)/751(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SAV STEELS PVT.LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.

] For the Liquidator

Mr. Sunil Choraria, Liquidator

] Liquidator-in-person

ORDER

1. Ld. Counsel for the Liquidator and Liquidator-in-person present.
2. This application has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page 23 onwards of the application. This application is supported by an affidavit which is placed at page 19 to 22 of the application. The 2nd Progress Report is taken on record, and, accordingly this IA(I.B.C)/751(KB)2024 is **disposed of.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)